मामले को सेंट्रल गवर्नमेंट को गंभीरता से लेना चाहिए। ...(व्यवधान)... वहां की सरकार को बर्खास्त करना चाहिए। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Okay; okay. ...(Interruptions)... Special Mentions. ...(Interruptions)... Now, Shri Mansukh Lal Mandaviya. ...(Interruptions)... Special Mentions. ...(Interruptions)... Shri Mandaviya. ...(Interruptions)... Shri Mandaviya. ...(Interruptions)... Mr. Mandaviya, please lay on the table. ...(Interruptions)... Lay on the Table. ...(Interruptions)...

SPECIAL MENTIONS

Demand for live telecast of the proceedings of the Supreme Court and High Courts in the country

श्री मनसुख एल. मांडविया (गुजरात): माननीय उपसभापित महोदय, हमारे देश की जनसंख्या में काफी तेज़ी से बढ़ोत्तरी हो रही है। जनसमुदाय में शिक्षा का स्तर भी ऊंचा उठ रहा है। इलेक्ट्रॉनिक और प्रिंट मीडिया का भी जनसमुदाय पर प्रभाव पड़ रहा है, जिससे न्यायिक प्रक्रिया में लोगों की दिलचस्पी बढ़ती जा रही है।

महोदय, कई विकसित देशों में न्यायिक प्रक्रिया का जीवंत प्रसारण टी.वी. पर किया जाता है। अतः भारत सरकार से मेरा विनम्र निवेदन है कि भारत में भी माननीय उच्चतम न्यायालय एवं उच्च न्यायालय की महत्वपूर्ण गतिविधियों का राज्य सभा और लोक सभा की तर्ज़ पर दूरदर्शन के माध्यम से जीवंत प्रसारण किया जाना चाहिए, जिससे हमारी न्यायिक प्रक्रिया में होने वाले अनावश्यक विलंब को रोका जा सके एवं न्यायिक प्रक्रिया में और अधिक ईमानदारी और पारदर्शिता आ सके।

MR. DEPUTY CHAIRMAN: Shri Husain Dalwai. ...(Interruptions)... Shri Husain Dalwai. ...(Interruptions)... If you do not lay, then, your chance will be gone. ...(Interruptions)... I am calling your Special Mention. ...(Interruptions)... If you are not making your Special Mention, then, your chance will be gone. ...(Interruptions)... Dr. V. Maitreyan. ...(Interruptions)... Please lay on the Table. ... (Interruptions)...

Demand to restore the centrally sponsored scheme to release funds for modernization of police forces in Tamil Nadu

DR. V. MAITREYAN (Tamil Nadu): Mr. Deputy Chairman, Sir, the Tamil Nadu Police is one of the most professional and efficient Police Forces in the country. Because of the constant vigil maintained by the Police Force, the State has a stellar record in maintaining law and order and in effectively combating threats to internal security. The previous UPA Government had approved an estimated allocation of ₹12,379.30 crores for